

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH - I,
MUMBAI

MA 268/2018 & MA 127/2018
IN CP (IB)-1A/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **20.08.2018**

NAME OF THE PARTIES: **U.B. ENGINEERING LTD.**

V/s.

SANJEEV MAHESHWARI

SECTION 7 OF THE INSOLVENCY & BANKRUPTCY, CODE 2016

ORDER

10. MA 268/2018 & MA 127/2018 IN CP (IB)-1A/MB/2017

On the Withdrawal request made by the Counsel appearing on behalf of the Liquidator, MA 268 of 2018 is hereby dismissed as withdrawn with liberty to file afresh on the same cause of action.

At request of both the parties, list this matter for hearing on 12.9.2018.

SD/-

RAVIKUMAR DURASAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)